

National Company Law Tribunal  
Allahabad Bench  
Allahabad

CP No. 110/2003

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016.

NAME OF THE COMPANY: Shri Sandeep Rahtogi

Vs.

M/s Hind Chemicals Ltd. & connected CP No.  
15/111/04 Akhtar Ali Vs. Hind Chemicals Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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2. K. Datta , Adv. { For Jayant  
Rahtogi

3. Digga Pathan , Adv. { R-1

4. Sandeep Rahtogi. Petitioner.

5. Surja Bhan Singh Advocate

Counsel for petitioner

110/2003 Sh. Sandeep Rahtogi V. M/s Hind Chemicals Ltd & Connected CP  
NO.15/111/04 Akhtar Ali V.Hind Chemicals Ltd.

Learned Counsel for respondent presented that the proceeding is pending in the Hon'ble High Court of Allahabad and the matter is in fact stands listed before High Court today. The matter shall be listed on 6<sup>th</sup> September, 2016 to report to the progress.

SH.VSR AVADHANI (Judicial  
Member)

SH.H.P.CHATURVEDI (Judicial  
Member)

Dated:02.08.2016